COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 204 OF 2015

Dated: 18th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:Indian Wind Energy Association & Anr..... Appellant(s)Vs.Vs.Gujarat Electricity Regulatory Commission & Ors..... Respondent(s)

<u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on **<u>25.01.2018.</u>**

COURT MASTER